




आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 05.06.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1 to 3	WTA Nos. 2 to 4/Chd/19	Sh. Gurjeet Singh	A	04.06.2026	05.06.2026	Dismissed
4 to 10	ITA Nos. 1837 to 1843/Chd/25	Housing Board Haryana	A	04.06.2026	05.06.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	SA No. 40/Chd/26	Sane Retails P. Ltd.	B	04.06.2026	05.06.2026	Allowed
2	ITA No. 1759/Chd/25	Sh. Netar Singh	A	04.06.2026	04.06.2026	Allowed
3 & 4	ITA Nos. 1319 & 1320/Chd/25	Smt. Akanksha Sharma	A	04.06.2026	05.06.2026	Allowed
5	ITA No. 888/Chd/25	Hatwar Gram Service Coop Society	A	04.06.2026	05.06.2026	Partly Allowed
						 Assistant Registrar